

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 222
IB-237(ND)2019

IA-513/2024, IA-324/2024, IA-326/2024,
IA-420/2024, IA-443/2024, IA-446/2024,
IA-4656/2023, IA-926/2024, IA-974/2024,
IA-1438/2024, IA-1439/2024, IA-3240/2024, IA-2200/2024

IN THE MATTER OF:

Smt. Sushila Lakhotia

... **Applicant/Petitioner**

Versus

Zeal Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Harshal Kumar in IA-926/2024, IA-974/2024, IA-1438/2024, IA-1439/2024.
Ms. Nishtha Grover, Mr. Monish Surendran in
IA-4656/2023

For the RP : Ms. Sanjana Manchanda, Advocate

For the Noida Authority : Mr. Rachit Mittal, Parish Mishra, Adarsh
Srivastava Advs

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-513/2024, IA-324/2024, IA-326/2024, IA-420/2024, IA-443/2024, IA-446/2024: Ld. Counsel appearing for the RP virtually prayed for an adjournment. At her request, the hearing is deferred to 26.09.2024.

IA-926/2024, IA-974/2024, IA-1438/2024, IA-1439/2024: As prayed by the Ld. Counsel appearing for the Applicant, one-week time is granted for filing the rejoinder.

List on 26.09.2024.

IA-4656/2023: Ld. Proxy Counsel appearing for the Applicant submitted that the arguing counsel Mr. Kohli is not available and requested for an adjournment. At her request, the hearing is deferred to 26.09.2024

IA-3240/2024: The reply stated to have been filed by the Respondent (RP) 3 days ago is not reflected on the DMS. Let the RP take steps to ensure that the reply filed by him is available on DMS of this Tribunal within 3 days.
List on 26.09.2024.

IA-2200/2024: Ld. Counsels for the parties are ad idem that the issue regarding the entitlement of NOIDA for premium and lease rent as CIRP cost is sub judiced before the Hon'ble Supreme Court in the matter of Sunil Kumar vs. NOIDA. Let the present IA be listed on 26.09.2024, when other applications filed in the present matter are fixed for hearing on 26.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)